## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/87/(IB)/2017

NAME OF THE PETITIONER(S) : PRAKASH PARCEL SERVICES LTD

NAME OF THE RESPONDENT(S) : LOGOS INDUSTRIES PVT LTD

UNDER SECTION : 433 (e)(f)

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

- Preethi-S. drasu for S.R. Raghunathan

Coursel for Petitioner

## **ORDER**

Counsel for Applicant present and prayed for time to make submissions. At request, time is enlarged. Put up on **09.02.2018 at 10.30 A.M.** 

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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